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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2500/2002

This the 24th day of September, 2002.

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Mahendra Pratap Singh
S/o Sh. Bharat Singh,
R/o Vill. Tatarpur, P.O. Haiderpur,
Distt. Auraiya (U.P.).

(By Advocate: Sh. S.K. Anand)

Versus

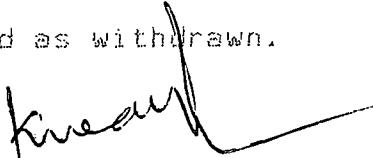
Union of India through

1. Secretary,
Ministry of Communication,
Department of Post,
Dak Bhawan, New Delhi.
2. The Superintendent of Post Offices,
Etawah Division, Etawah (U.P.)
3. The Assistant Suptd. of Post Offices,
Distt. Auraiya (U.P.)

O R D E R (OBAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks permission to
withdraw the OA. OA is dismissed as withdrawn.


(KULDIP SINGH
Member (J))

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